

ITEM NO.1501

COURT NO.6

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3290/2019
(Arising out of SLP (C) No.4072/2016)

SUNIL KUMAR BISWAS

APPELLANT(S)

VERSUS

ORDINANCE FACTORY BOARD & ORS.

RESPONDENT(S)

Date : 29-03-2019 This appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr.Subhasish Bhowmick, AOR
Ms.G.Goyal, Adv.

For Respondent(s)

Mr.Adit Khorana, Adv.
Ms.Aakanksha Kaul, Adv.
Mr.Arvind Kumar Sharma, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Mr.Justice Dinesh Maheshwari.

Leave granted.

The appeal is dismissed in terms of signed Reportable Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master

(Signed Reportable Judgment is placed in the file)